

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 123(ND)2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 1.08.2016

NAME OF THE COMPANY: Mr. Rakesh Kumar Jain


Vs.

M/s. Metcalf Properties Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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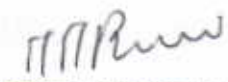
	Mr. Chetan Sharma	Sr Adv	Petitioner	
	Mr. A. K. Baispai	Adv		
	Mr. Amit Gupta	Adv		

	Mr. P. Nigam	Adv	Res - 1, 2, 3, 7, 8	
	Mr. Ashutosh Gupta			

Order

Ld. Counsel for the Respondents says that the Rejoinder has been handed over to them only yesterday and the matter be posted for arguments.

List for arguments on 11.8.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

01.08.2016